

SL. No.4

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/32/241/2024
NAME OF THE COMPANY	M/S OSR Ventures LLP & ors
NAME OF THE PETITIONER(S)	Mr. Joesph George
NAME OF THE RESPONDENT(S)	M/S OSR Ventures LLP & ors
UNDER SECTION	241 of Companies Act

ORDER

Present: Ld. Counsel Mr. Akshay S Malviya for the Petitioner.

Issue notice to the Respondents by registered/speed post and through e-mail. Counter to be filed within 14 days. **Matter is adjourned to 23.08.2024** for filing proof of service and counter.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)